

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 24 of 2013 & IA No.39 of 2013

Dated : 19th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Indian Wind Energy Association (INWEA) Appellant(s)

Versus

**Gujarat Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s) : Ms. Shikha Ohri
Mr. Anurag Sharma**

**Counsel for the Respondent(s) : Ms. Suparna Srivastava
Mr. S.R. Pandey (Rep.) for R-1
Ms. Swapna Seshadri
for R.2, 8, 9 & 14**

ORDER

The learned counsel for the Commission has finished his arguments.

The learned counsel for the distribution licensee seeks some time for making reply submissions.

Post the matter for the reply submissions of Respondents on **02.12.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**